

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1700**  
TO BE ANSWERED ON 15/03/2023

**UNSPENT BALANCE OF RURAL DEVELOPMENT FUND**

1700 SHRI SANJEEV ARORA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) how much is the unspent balance of rural development fund from centre to Punjab; and  
(b) by when this balance amount will be disbursed?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) & (b): The provisional /final food security is released to States on the basis of rates of incidentals allowed in Provisional/Final Cost Sheet (PCS/FCS) of concerned crop year which includes incidentals like Minimum Support Price, Statutory Charges such as Rural Development Fee, Market Fee, etc. also, among others. Department of Food and Public Distribution (DFPD) does not maintain incidental wise data.

The details of admissible amount of provisional food subsidy released by Department of Food and Public Distribution and Food Corporation of India (FCI) to Punjab State for last three years are given below:

**Statement indicating the subsidy released by DFPD to Punjab State from 2019-20 to 2022-23(as on 28.02.2023) :**

(Rs. in Crore)

S.No.	Name of the State	2019-20	2020-21	2021-22	2022-23(as on 28.02.2023)
1	Punjab	1612.09	1761.53	2047.53	443.53

**Statement indicating the subsidy released by FCI to Punjab State from 2019-20 to 2022-23(as on 28.02.2023):**

(Rs. in Crore)

S.No.	Name of the State	2019-20	2020-21	2021-22	2022-23(as on 28.02.2023)
1	Punjab	50253.86	74115.20	90058.87	48860.60

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